

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1331 of 2019**

**In the matter of:**

Thermosol Glass India Pvt. Ltd.	...Appellant
Vs.	
N S Associates Pvt. Ltd.	...Respondent

**Present:**

Appellant:	Mr. Shashank Singh Advocate
Respondent:	Mr. Nitin Yadav Advocate

**ORDER**

13.02.2020 Mr. Shashank Singh, Learned Counsel for the Appellant brings it to the notice of the Court that the matter has been settled between the parties. Recording the said factum of the settlement the present Company Appeal (AT)(Insolvency)No. 1331 of 2019 is dismissed as withdrawn. No order as to costs.

**(Justice Venugopal M.)**  
**Member(Judicial)**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr Balvinder Singh)**  
**Member (Technical)**

**Bm/sr/kam**